

ITEM NO.801(MM)

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-10-2022 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Amit Dubey, Adv. (mentioned by)
Mr Anurag Dubey, Adv.
Mr. Sarthak Dubey, Adv.
Mr. Atishi Dipankar, AOR

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.NO.123209/2022 in Criminal Appeal No(s). 872/2021

Not to be deleted from the list of 04.11.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR